

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P.BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).11628/2004

BALWANT SINGH (D) BY LRS.

Petitioner(s)

VERSUS

JOGINDER KAUR & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T.,stay,declaring the respondent as major and prayer for interim relief and office report)

Date: 03/10/2008 This Petition was called on for hearing today.

For Petitioner(s)

Dr Ramesh K Haritash, Adv.  
Mr Sanjay K Hadala, Adv.  
Dr. Kailash Chand,Adv.

For Respondent(s)

Mrs.B.Sunita Rao,Adv.

UPON hearing counsel the Court made the following  
ORDER

Place both applications before the Hon'ble Judge in Chambers.

(M.P.BHADRAN)  
Registrar

hj